





AN INITIATIVE BY THE MOOT COURT SOCIETY, SCHOOL OF LAW, CHRIST (DEEMED TO BE UNIVERSITY), BANGALORE



5TH TO 8TH NOVEMBER, 2020 (VIRTUAL)

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SCHOOL OF LAW, CHRIST



School of Law, CHRIST (Deemed to be University), Bangalore, was founded and is administered by Carmelites of Mary Immaculate (CMI). The parent university, CHRIST (Deemed to be University), formerly Christ College had the rare

distinction of being one of the first institutions in India to be accredited in 1998 by the NAAC. Subsequently, in 2004 and 2016, CHRIST (Deemed to be University) has the top grade 'A' in the 4-point scale. In four decades, the institution has become the most preferred educational institution in the city. SLCU entered the list of top law schools in India according to the NIRF Rankings declared by the MHRD in 2020. The Courses are approved by the Bar Council of India. SLCU boasts of unmatched infrastructure comprising of wellequipped audio-visual classrooms, resourceful libraries with the latest legal publications and journals, information centre with all-time Internet connectivity, conference halls, miniauditoriums and above all, a conducive environment to study and explore numerous possibilities in life.

THE MOOT COURT SOCIETY



The Moot Court Society (MCS) of School of Law is a studentrun body under the able guidance of our faculty coordinators. The society seeks to channelize students into the activity of mooting. The primary goal of MCS is to provide all students with the opportunity to harbour research, oral advocacy skills, legal drafting skills and other essential prowess to mould a student into an adept mooter. In order to achieve this objective, MCS organizes various events like Moot Primer (for novice mooters), Introductory Moot Rounds for 1st-year students, Internal Moot Championship between 1st and 2ndyear students, Internal National Ranking Rounds, Internal International Scheduled Moot Ranking Rounds and our flagship event - National Moot Court Competition which is an inter-collegiate event. Teams of SLCU have a long tradition of excellence in mooting and advocacy at both national and international levels. This year as well, MCS strives to promote and foster a vibrant mooting culture to reach greater heights and set new benchmarks.

THE NATIONAL MOOT COURT COMPETITION



The National Moot Court Competition (NMCC) is the flagship event of the Moot Court Society of School of Law, CHRIST (Deemed to be University), Bangalore. The 10th edition of this event witnessed participation from 42 law colleges from across the country. The moot proposition revolved around the areas of national security, individual rights, federal structure of the Constitution of India, the right to privacy and related Constitutional aspects. The inaugural session was graced by Prof. Muneer Abduroaf of Western Cape University, South Africa. The Final Round of the competition was judged by the panel comprising of Hon'ble Mr. Justice Krishna Shripad Dixit, Judge, High Court of Karnataka, Hon'ble Mr. Justice Ramakrishna Devdas, Judge, High Court of Karnataka, Hon'ble Mr. Justice Hethur Puttaswamy Gowda Sandesh, Judge, High Court of Karnataka, Mr. Sandesh J. Chouta, Addl. Advocate General, High Court of Karnataka and Mr. P Prasanna Kumar, Standing Counsel for CBI and NIA, High Court of Karnataka. The Valedictory Ceremony was graced by Hon'ble Mr Justice Krishna Shripad Dixit who presided over the ceremony as the chief guest and addressed the audience. The previous editions of the NMCC have hosted various legal luminaries including Late Shri Ram Jethmalani, Sr. Advocate, Supreme Court of India, Hon'ble Mr. Justice Lavu Nageswara Rao and Ms. Indira Jai Singh, Sr. Advocate, Supreme Court of India. The 11th edition of the National Moot Court Competition is scheduled to be held from 5th to 8th November 2020 virtually, and it shall strive to carry forward the same legacy in providing a holistic experience of mooting in the virtual format.

A MESSAGE FROM THE DIRECTOR



DR FR BENNY THOMAS DIRECTOR, SLCU

School of Law, CHRIST (Deemed to be University), Bangalore has consistently been ranked amongst the top private legal, educational institutions across the country. Our institution promotes learning across disciplinary and geographic boundaries. Due to the sudden pandemic, the whole curriculum had to shift to the virtual model, and the department has been conducive in ensuring a seamless experience to the student body. The Moot Court Society has been ahead of the curve in planning to conduct the 11th NMCC virtually and has worked to do away with the potential hindrances. The participants need not stress over the mode of the competition and participate, considering it to be the new normal. On behalf of the SLCU family, I invite you to be a part of this one-of-a-kind event.

A MESSAGE FROM THE DEAN





This 11th edition of the National Moot Court Competition is a reflection of unflagging commitment of the School of Law, CHRIST (Deemed to be University) to the cause of

professional legal education in India. The zeal and meticulousness of the effort displayed by the Moot Court Society, in sustaining the mooting championship is commendable in the face of the lethal pandemic that the world is trying to survive. In other words, we have seen to it that the learning process is never disrupted. Rather there has been a smooth transition to the virtual medium in all aspects of the educational process including the conduct of moot court exercises. My best wishes to the organizers and the participants in this endeavour.

A MESSAGE FROM THE HEAD OF DEPARTMENT



DR SAPNA S | HOD, SLCU

School of Law, CHRIST (Deemed to be University), Bangalore takes immense pleasure in inviting you to be a part of the 11th edition of the National Moot Court Competition,2020 organized by the Moot Court Society, virtually. Be a part of the intellectual vibrancy and mooting rigour where students pan India battle their cases with the finest advocacy and eloquence. Quoting Albert Einstein, "The measure of intelligence is the ability to change". School of Law, through the various internal events, have adapted to this 'new normal' and is ready to host this virtual event on a national level. The participants are called to perish the thought of this pandemic being an obstacle in their pursuit of mooting and accept the virtual format of mooting to continue to engage and learn through mooting.

AWARDS



WINNERS

CASH PRIZE OF RS. 25000/-



CASH PRIZE OF RS. 15000/-

BEST SPEAKER

CASH PRIZE OF RS. 5000/-

BEST MEMORIAL

CASH PRIZE OF RS. 5000/-

BEST RESEARCHER

Cash Prize of Rs. 5000/-

E-CERTIFICATES WILL BE AWARDED TO ALL THE PARTICIPANTS

CONTACT US

FACULTY COORDINATORS

Dr. Chaithra Beerannvar Mr. Ashwin Kunal Singh Mr. Karan Singh Chouhan chaitra.beerannavar@christuniversity.in ashwin.kunal@christuniversity.in karan.singh@christuniversity.in

STUDENT CONVENORS

Naga Sai Srikar HK (+91 95353 45874) Nisha Harish (+91 77951 11585)

naga.hkelaw.christuniversity.in

nisha.harishelaw.christuniversity.in

CORE COMMITEE MEMBERS

aniket.dutta@law.christuniversity.in rithu.br@law.christuniversity.in niranjan.kumar@law.christuniversity.in rachna.dubey@law.christuniversity.in harit.narang@law.christuniversity.in aditi.madhusudan@law.christuniversity.in kevin.kennedy@law.christuniversity.in olivia.de@law.christuniversity.in sebin.pm@law.christuniversity.in lolita.crasta@law.christuniversity.in rithvika.ds@law.christuniversity.in

Aniket Dutta Rithu Krishna BR Niranjan Kumar Rachna Dubey Harit Narang Aditi Madhusudan Kevin Kennedy Olivia De Sebin Sebastian Lolita Delma Crasta Rithvika DS

MEDIA HANDLES



moot@law.christuniversity.in



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